

ORISSA HIGH COURT**FILING REPORT AS ON :15/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000073/2023	M/S. SAT INDER CONSTRUCTION PVT. LTD. VS UNION OF INDIA	JYOTIRMAYA PRASAD BEHERA VS	// () //
2	BLAPL/0013006/2023	JAYANTA PRADHAN @ NAKULA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /57 /2023 DISTRICT & SESSIONS JUDGE,BALASORE(Baleshwar) Spl/0000043/2023
3	BLAPL/0013007/2023	CHANDAN JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) 2(A)CC/0000334/2023
4	BLAPL/0013008/2023	DHANESWAR MURMU VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	CHHEND /129 /2021 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000165/2021
5	BLAPL/0013009/2023	BHARAT CHANDRA PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	BANKI /39 /2020 3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack) ST/0000101/2020
6	BLAPL/0013010/2023	DEEPAK RAI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	DHARMABANDHA PS /35 /2023 () //
7	BLAPL/0013011/2023	BISWANATH SETHY VS STATE OF ODISHA	SANJIT MISHRA VS	BALIKUDA /21 /2023 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000148/2023
8	BLAPL/0013012/2023	SANTOSH LAXMAN GAIKWAD VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BERHAMPUR TOWN /205 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001174/2023
9	BLAPL/0013013/2023	SANTOSH LAXMAN GAIKWAD VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	GOLANTHARA (BERHAMPUR) /464 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001617/2023
10	BLAPL/0013014/2023	CHANADAN @ DUSMANTA DAS VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	BADACHANA /176 /2017 A.D.J.,JAJPUR(Jajapur) CT/0000047/2018
11	BLAPL/0013015/2023	BRAJABANDHU MOHARANA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	MAHANGA /57 /2023 A.D.J. SALIPUR(Cuttack) ST/0000061/2023

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12	BLAPL/0013016/2023	PAPU @ PRASANT PRADHAN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	MAHANGA /57 /2023 A.D.J. SALIPUR(Cuttack) ST/0000061/2023
13	BLAPL/0013017/2023	SANJAY BISWAS @ SANJIT BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000054/2023
14	BLAPL/0013018/2023	DAITARI SISA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /392 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000112/2022
15	BLAPL/0013019/2023	TARUN KUMAR PARAMANIK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CYBER CRIME AND ECONOMIC OFFENCE /8 /2023 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000457/2023
16	BLAPL/0013020/2023	BIBHU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /173 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000726/2023
17	BLAPL/0013021/2023	SONU @ ROMEO ADAKATIA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /78 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000076/2023
18	BLAPL/0013022/2023	MD. ANISH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /258 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000093/2021
19	BLAPL/0013023/2023	SUSHIL KUMAR NAYAK @ SUSHIL NAYAK VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	BHATILI /147 /2023 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000033/2023
20	BLAPL/0013024/2023	BIBHU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /27 /2015 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000085/2015
21	BLAPL/0013025/2023	HARI BARAL @ HAREKRUSHNA BARAL VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	KUAKHIA /105 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0000649/2023
22	BLAPL/0013026/2023	PITAMBAR BARAL VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	KUAKHIA /105 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0000649/2023
23	BLAPL/0013027/2023	ARJUN BAGH	RAJIB LOCHAN PATNAIK	MALKANGIRI /552 /2023

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		VS STATE OF ODISHA	VS	S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000681/2023
24	BLAPL/0013028/2023	TUNU @ PADMA BIBHAR @ HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	BISWANATHPUR /87 /2023 () //
25	BLAPL/0013029/2023	BALIA @ BALABHANDRA BEHERA VS STATE OF ODISHA	S.K.DAS VS	DHENKANAL SADAR /660 /2023 () //
26	BLAPL/0013030/2023	MAGUNI PAIKA VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	R.UDAYAGIRI /49 /2023 () //
27	BLAPL/0013031/2023	NABIN KANHAR VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BOUDH /147 /2023 () //
28	BLAPL/0013032/2023	PURNACHANDRA JHANKAR VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BOUDH /147 /2023 () //
29	BLAPL/0013033/2023	SITAN MAJHI VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	PARJANG /379 /2023 () //
30	BLAPL/0013034/2023	BIJAY SETHI @ BIJAY KUMAR SETHI VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	RAJNAGAR /363 /2023 () //
31	BLAPL/0013035/2023	BHIM SINGH VS STATE OF ODISHA	DEVASHIS PANDA VS	DUNGURIPALI /61 /2023 () //
32	BLAPL/0013036/2023	JEEVANAND HALDAR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	MALKANGIRI /169 /2023 () //
33	BLAPL/0013037/2023	DEBA KABASI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KALIMELA /222 /2023 () //
34	BLAPL/0013038/2023	JITENDRA NAIK VS	BHABANI SANKAR TRIPATHY (1) VS	BIRMAHARAJPUR /168 /2023 ()

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35	BLAPL/0013039/2023	STATE OF ODISHA LAXMAN MADHI VS	SURYAKANTA DWIBEDI VS	// SPL.TASK FORCE /15 /2023 ()
36	BLAPL/0013040/2023	STATE OF ODISHA SIPUN KUMAR KABI VS	REBATILATA PANDA VS	// K.NUAGOAN /69 /2023 ()
37	BLAPL/0013041/2023	STATE OF ODISHA AJIT DADAKA VS	RAJIB LOCHAN PATTNAIK VS	// SEMILLIGUDA /139 /2023 ()
38	BLAPL/0013042/2023	STATE OF ODISHA GOBINDA JENA VS	ACHYUTANANDA PATTANAIK VS	// JANKIA P.S. /235 /2023 ()
39	BLAPL/0013043/2023	STATE OF ODISHA JALADHAR @ JALANDHAR SWAING VS	PRADEEP KUMAR MOHANTY VS	// BALIANTA P.S. /375 /2023 ()
40	BLAPL/0013044/2023	STATE OF ODISHA BABULI DEHURY @ BEHERA VS	SUNIL KUMAR PANDA VS	// NIHALPRASAD /63 /2023 ()
41	BLAPL/0013045/2023	STATE OF ODISHA RAMESH JENA VS	SUSANTA KUMAR LENKA VS	// / /0 ()
42	BLAPL/0013046/2023	STATE OF ODISHA KHANDU PRADHAN VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /140 /2023 ()
43	BLAPL/0013047/2023	STATE OF ODISHA SANTOSH LAXMAN GAIKWAD VS	BIDYALOK MOHAPATRA VS	// BERHAMPUR TOWN /178 /2023 ()
44	BLAPL/0013048/2023	STATE OF ODISHA BISHNU MALLICK VS	BINAPANI PRADHAN VS	// BALLIGUDA /239 /2023 ()
45	CMAPL/0000777/2023	STATE OF ODISHA MANORANJAN SAHU VS COLLECTOR AND D.M., GANJAM	BIJAYA KUMAR PATTANAIK VS	// // ()

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46	CMAPL/0000778/2023	NARAYAN SWAIN VS JOGI SWAIN	ADV. VS	// 0 //
47	CMAPL/0000779/2023	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
48	CMP/0001425/2023	TIRIT @ DURGA PATEL VS MADHUSUDAN PATEL	BRAHMANANDA TRIPATHY VS	// 0 //
49	CMP/0001426/2023	M/S. SHIVOM MINERALS LTD. VS M/S.BAJRANG METALICS LTD.	PRAFULLA KUMAR RATH VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) CMA/0000003/2018
50	CMP/0001427/2023	PREMSILA HEMRAM VS KALPANA PRADHAN @ KIRNA PRADHAN	SANJEEV UDGATA VS	// 0 //
51	CMP/0001428/2023	MALLIK JAMALUDDIN VS TARATUN BIBI	NIRANJAN LENKA VS	// 0 //
52	CMP/0001429/2023	GOPAL KRISHNA PALO VS RASHMITA KUMARI PALO	SOUMYA MISHRA VS	// 0 //
53	CMP/0001430/2023	SABITA SAHU VS STATE OF ODISHA	SAMBHU CHARAN NATHSHARMA VS	// 0 //
54	CONTC/0008868/2023	RABI NARAYAN PRUSTY VS VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT., BBSR	ADV VS	// 0 //
55	CONTC/0008869/2023	SANTOSH KUMAR SAHU VS VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.	ADV VS	// 0 //
56	CONTC/0008870/2023	UMESH CHANDRA PUHAN VS VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.	ADV. VS	// 0 //
57	CONTC/0008871/2023	ASHOK KUMAR RATH	ADV	//

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		VS	VS	0
58	CONTC/0008872/2023	ASWATHY S., I.A.S		//
		AJIT KUMAR MALLIK	ADV.	//
		VS	VS	0
59	CONTC/0008873/2023	VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.		//
		SUKANTA CHANDRA MOHAPATRA	MANAS PATI	//
		VS	VS	0
60	CONTC/0008874/2023	ANU GARG, SECY. TO GOVT., WATER RESOURCES DEPT.		//
		SHASHANKA SHEKHAR MOHANTY	ADV.	//
		VS	VS	0
61	CONTC/0008875/2023	VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.		//
		SURENDRA SAHOO	ADV	//
		VS	VS	0
62	CONTC/0008876/2023	BIPIN KUMAR SAHOO,SUB-DIVISIONAL ELECTRICAL ENGINEER,TPCODL,PURI		//
		PRASANTA KUMAR BEHERA	ADV.	//
		VS	VS	0
63	CONTC/0008877/2023	SIDDHARTH SHANKAR SWAIN, COLLECTOR CUM DISTRICT MAGISTRATE, ANGUL		//
		DWIJABARA SAHOO	ADV.	//
		VS	VS	0
64	CONTC/0008878/2023	V.V.YADAV, I.A.S.		//
		KADAMBINI SAMAL	ADV	//
		VS	VS	0
65	CONTC/0008879/2023	HARAPRIYA DASH, BRANCH MANAGER GENERAL MANAGER, CHOLAMANDALOM MS GENERAL INSURANCE COMPANY LTD.		//
		KRUSHNA CHANDRA BEHERA	ADV	//
		VS	VS	0
66	CONTC/0008880/2023	ASWATHY S., I.A.S		//
		BAURI BEHERA	adv.	//
		VS	VS	0
67	CONTC/0008881/2023	ANU GARG, COMNR. CUM SECY., W.R. SEPT., ODISHA, BBSR.		//
		RAMA CHANDRA JENA	ADV	//
		VS	VS	0
68	CONTC/0008882/2023	PRADEEP KUMAR JENA, I.A.S		//
		SOUMYA RANJAN DAS	ADV.	//
		VS	VS	0

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69	CONTC/0008883/2023	SUSHIL KUMAR LOHANI, I.A.S. KAMALAKANTA MALLICK VS	ADV. VS	// // 0
70	CONTC/0008884/2023	ANU GARG, SECY., WATER RESOURCES DEPT. KANHU CHARAN SETH VS	ADV. VS	// // 0
71	CONTC/0008885/2023	SUNIL BANSAL, I.P.S. JAYAKANTA PRADHAN VS	ADV VS	// // 0
72	CONTC/0008886/2023	ABHAYA, I.P.S BAISHNAB CHARAN MOHANTY VS	ADV. VS	// // 0
73	CONTC/0008887/2023	ARAVIND AGARWAL, I.A.S. MENAKA PATRA VS	BISWARANJAN DALAI VS	// // 0
74	CONTC/0008888/2023	MANAS RANJAN SWAIN, TAHASILDAR, BBSR DR.BISHNU PRASAD DASH VS	ADV. VS	// // 0
75	CONTC/0008889/2023	ARAVIND AGARWAL, I.A.S. BISHNU CHARAN MOHANTY VS	ADV. VS	// // 0
76	CONTC/0008890/2023	ARAVIND AGARWAL, I.A.S. RAMANI SAHANI VS	ADV VS	// // 0
77	CONTC/0008891/2023	SUSHREE SAROJA BEHERA , THE TAHASHILDAR, TITILAGARH DIPAK KUMAR PARIJA VS	ADV. VS	// // 0
78	CONTC/0008892/2023	ARAVIND AGARWAL, I.A.S. LOKANATH PANDA VS	ADV. VS	// // 0
79	CONTC/0008893/2023	ARAVIND AGARWAL, I.A.S. MURALIDHAR SARANGI VS	ADV. VS	// // 0
		ARAVIND AGARWAL, I.A.S.		//

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80	CONTC/0008894/2023	RAJ KISHORE MOHANTY VS SATYABRATA SAHU, I.A.S	ASHOK DAS VS	// 0 //
81	CONTC/0008895/2023	PRAVAKAR ROUT VS ASWANI KUMAR BHUYAN, TAHASILDAR, CHANDBALI	ADV VS	// 0 //
82	CONTC/0008896/2023	SHANTANU KUMAR DAGARA VS ASHWANI KUMAR BHUYAN, TAHASILDAR, CHANDBALI	ADV VS	// 0 //
83	CONTC/0008897/2023	SARASWATI BEHERA VS ASHWANI KUMAR BHUYAN, TAHASILDAR, CHANDBALI	ADV VS	// 0 //
84	CONTC/0008898/2023	NIMAIN CHARAN NAYAK VS ASHWANI KUMAR BHUYAN, TAHASILDAR, CHANDBALI	ADV VS	// 0 //
85	CONTC/0008899/2023	ABHIMANYU SUTAR VS ASHWANI KUMAR BHUYAN, TAHASILDAR, CHANDBALI	ADV VS	// 0 //
86	CONTC/0008900/2023	KALAKANHU PARIDA VS ASHWANI KUMAR BHUYAN, TAHASILDAR, CHANDBALI	ADV VS	// 0 //
87	CONTC/0008901/2023	TULASI BEHERA VS ASHWANI KUMAR BHUYAN, TAHASILDAR, CHANDBALI	ADV VS	// 0 //
88	CONTC/0008902/2023	RAJENDRA KUMAR PALLAI VS AKRURA BARIK, D.E.O, BHADRAK	DAYANIDHI MOHANTY VS	// 0 //
89	CONTC/0008903/2023	UMESH CHANDRA DAS VS DATTATRAYA BHAUSAHEB, THE COLLECTOR, BALASORE	PRATIK DASH VS	// 0 //
90	CONTC/0008904/2023	RABINDRA KUMAR SAHOO VS PANCHANANA NAYAK, O.A.S(A)(J.B.), TAHASILDAR, PATTAMUNDAI	ADV VS	// 0 //
91	CONTC/0008905/2023	SANGHAMITRA DAS	ADV	//

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		VS	VS	0
92	CONTC/0008906/2023	ASWATHY S, I.A.S PRAFULLA KUMAR MOHANTY	ADV	//
		VS	VS	0
93	CONTC/0008907/2023	SUSHIL KUMAR LOHANI, I.A.S JITENDRA KUMAR DASH	RASHMIKANTA MAHALIK	//
		VS	VS	0
94	CONTC/0008908/2023	BHAGYADHAR SAHOO, EXECUTIVE ENGINEER, PUBLIC HEALTH DIVISION-I, CUTTACK UGRASEN PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
95	CONTC/0008909/2023	ALOK KAR, DIRECTOR(R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., DEPT. OF WATER RESOURCES MANIRAM MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
96	CONTC/0008910/2023	ALOK KAR, DIRECTOR(R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., DEPT. OF WATER RESOURCES PRADEEP KUMAR BHATTAMISHRA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
97	CONTC/0008911/2023	ASWATHY S., I.A.S DURGA MADHABA SHADANGI	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
98	CONTC/0008912/2023	ASWATHY S., I.A.S. SAHADEV BEHERA	MANORANJAN NAYAK	//
		VS	VS	0
99	CONTC/0008913/2023	ASWATHY S., IAS SUBHASIS MOHANTY	ADV.	//
		VS	VS	0
100	CONTC/0008914/2023	MOUSUMI SAHOO, O.E.S. UTKAL RANJAN BARAL	ADV	//
		VS	VS	0
101	CONTC/0008915/2023	NARAHARI SETHY, O.A.S(SAG) LALIT MOHAN BEHERA	ADV	//
		VS	VS	0
102	CONTC/0008916/2023	SATYABRATA SAHU, I.A.S GOURA MOHAN PRUSTY	ADV	//
		VS	VS	0

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103	CONTC/0008917/2023	SATYABRATA SAHU, I.A.S BHAGYADHAR SAHOO VS	ADV. VS	// // ()
104	CONTC/0008918/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT. PRIYAMBADA TRIPATHY VS	ADV VS	// // ()
105	CONTC/0008919/2023	ANU GARG, I.A.S DURYODHAN BEHERA VS	ADV VS	// // ()
106	CONTC/0008920/2023	SANJAY KUMAR SINGH, I.A.S PRATIMA CHAND VS	ADV. VS	// // ()
107	CONTC/0008921/2023	GOUTAM BISWAS, GENERAL MANAGER, AIRPORTS AUTHORITY OF INDIA, NSCB INTERNATIONAL//AIRPORT, KOLKATA RABINDRA KUMAR ROUT VS	ADV VS	// // ()
108	CONTC/0008922/2023	ANANYA DAS, I.A.S SUBHAM BEHERA VS	ADV. VS	// // ()
109	CONTC/0008923/2023	SATYABRATA SAHU, I.A.S. TANKADHAR NAG VS	ADV VS	// // ()
110	CONTC/0008924/2023	GIRIJA SHANKAR MISHRA, SUPERINTENDING ENGINEER, RET. IRRIGATION DIVISION, BHAWANIPATANANA GITANJALI MOHANTY VS	ADV. VS	// // ()
111	CRLA/0001241/2023	DEORANJAN KUMAR SINGH, I.A.S. UDAYANATH SWAIN VS	SWARAJ PATEL VS	SAMBALPUR VIGILANCE /64 /2022 ()
112	CRLA/0001242/2023	STATE OF ODISHA BANAMBAR NAIK @ NAHAK VS	BIJAYA KUMAR SAHOO VS	// ODAGAON /101 /2019 ()
113	CRLA/0001243/2023	STATE OF ODISHA SIPUN MAHANA @ ASISH VS	LAXMI NARAYAN PATEL VS	// KEONJHAR SADAR /331 /2017 ()
		STATE OF ODISHA		//

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114	CRLA/0001244/2023	SIBA @ SIBARAM NAIK VS STATE OF ODISHA	DEBASIS SARANGI VS	GANGAPUR (ASKA) /151 /2017 () //
115	CRLA/0001245/2023	CHANDAN MALIK @ TIMA @ CHANDAN MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ITAMATI /145 /2020 () //
116	CRLA/0001246/2023	KIRTAN BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /94 /2018 () //
117	CRLMA/0000461/2023	SARAT PAL@SARAT KUMAR PAL VS STATE OF ODISHA	ADV VS	/ /0 () //
118	CRLMC/0005039/2023	ANULEKHA PRIYADARSHINI NATH VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NALCO /145 /2016 () //
119	CRLMC/0005040/2023	BABU @ BHABANI SANKAR OJHA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	/ /0 () //
120	CRLMC/0005041/2023	RABINDRA KUMAR SAHIS@RABIN KUMAR VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	NAWAPARA /35 /2023 () //
121	CRLMC/0005042/2023	MAMI PANDA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	PURUSHOTTAMPUR /603 /2021 () //
122	CRLMC/0005043/2023	CHAKRA KAMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOIPARIGUDA /168 /2018 () //
123	CRLMC/0005044/2023	BHARAT BHUSAN JAGADEV VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	BHUBANESWAR VIGILANCE /47 /2003 () //
124	CRLMC/0005045/2023	GAGAN NAYAK VS STATE OF ODISHA	SAMBIT BISWAL VS	CHAULIAGANJA /174 /2023 () //
125	CRLMC/0005046/2023	PARAMESWAR PATEL	SATYA NARAYAN MISHRA 4	JUNAGARH /142 /2018

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		VS	VS	()
126	CRLMC/0005047/2023	STATE OF ODISHA SISIR KUMAR MOHANTY	LAXMINARAYAN PATEL	// / /0
		VS	VS	()
127	CRLMC/0005048/2023	STATE OF ODISHA MAHESWAR SWAIN	SUSANTA KUMAR DASH	// BADAGODA P.S. /124 /2022
		VS	VS	()
128	CRLMC/0005049/2023	STATE OF ODISHA JAYARAM KISAN	BIDYADHAR PANDA	// THELKOLOI PS /58 /2015
		VS	VS	()
129	CRLMC/0005050/2023	STATE OF ODISHA LIKUN CHOUDHURY	PRIYA RANJAN SINGH	// / /0
		VS	VS	()
130	CRLMC/0005051/2023	SWAPAN GHOSH SURESH AGRAWAL	BIDYADHAR PANDA	// / /0
		VS	VS	()
131	CRLMC/0005052/2023	STATE OF ODISHA PRADEEP SAHOO	SATYABRATA MOHANTY 1	// PATKURA /352 /2021
		VS	VS	()
132	CRLMC/0005053/2023	STATE OF ODISHA SUSILA TIWARI	BISWAJIT PASAYAT	// INFOCITY PS /110 /2019
		VS	VS	()
133	CRLMC/0005054/2023	STATE OF ODISHA BIJITENDRIYA PRADHAN	LAXMI NARAYAN PATEL	// SAMBALPUR TOWN /65 /2012
		VS	VS	()
134	CRLMP/0002251/2023	STATE OF ODISHA PRAFULLA MALLICK @ MALLIK	DEEPAK GOCHHAYAT	// / /0
		VS	VS	()
135	CRLMP/0002252/2023	STATE OF ODISHA DEBENDRANATH DAS	SUBHENDU KUMAR DAS	// / /0
		VS	VS	()
136	CRLMP/0002253/2023	STATE OF ODISHA MAJEDA BIBI	GOPAL CHARAN MOHANTY	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0002254/2023	STATE OF ODISHA NIYATI DAS VS	SATYAJIT MOHAPATRA VS	// //0 ()
138	CRLMP/0002255/2023	STATE OF ODISHA GITA GANTAYAT VS	SURYA NARAYAN SAHU VS	// //0 ()
139	CRLMP/0002256/2023	STATE OF ODISHA SAKUNTALA BEHERA VS	SARBESWAR SAHOO VS	// //0 ()
140	CRLREV/0000614/2023	STATE OF ODISHA SURESH KUMAR SARAF @ SURESH SARAF VS	SOUMYA MISHRA VS	// BERHAMPUR TOWN /10 /2016 ()
141	CRP/0000041/2023	STATE OF ODISHA MIR SUBEDAAR VS	SATYABADI MANTRY VS	// PRESIDING OFFICE, WAQF TRIBUNAL, CUTTAK(Cuttack)
142	FAO/0000509/2023	PRESIDING OFFICER, STATE WAKF TRIBUNAL, CUTTACK REENA BISHOYI VS	DEEPALI MAHAPATRA VS	Oa/0000012/2014 // ()
143	JCRLA/0000142/2023	UNION OF INDIA SANJEEB KERKETTA VS	ADV. VS	// SUNDARGARH TOWN /184 /2016 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
144	MACA/0001116/2023	STATE OF ODISHA MANAGER(LEGAL), M/S. UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD. VS	VS	Spl/0000093/2016 // ()
145	MACA/0001117/2023	PURUSOTTAM PATRA @ PURASTAM PATRA D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
146	MACA/0001118/2023	SHINY JOSEPH SHANTILATA ROUT VS	DR. TAHALI CHARAN MOHANTY VS	// // ()
147	MATA/0000397/2023	MIRZA YUNUS BEIG DR. NIBEDITA NANDA VS	PRAJNA SARITA MOHANTY VS	// // ()
		DR. BYOMAKESH MISHRA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	RPFAM/0000393/2023	NARENDRA PANDIT VS NANDINI PANDIT	RADHARAMAN DAS NAYAK VS	// 0 //
149	RSA/0000481/2023	RAJALAXMI DASH VS ELVIS SECURITIES PVT.LTD.	SANJAY KUMAR PRADHAN VS	// 0 //
150	RSA/0000482/2023	SANJUKTA MUKHI VS GITANJALI MUKHI	CHANDAN SAMANTARAY VS	// 0 //
151	RSA/0000483/2023	S.D.O, ELECTRICALS, SOUTHCO, NOW TPSODL, SHERAMPADA VS SARADA PADHI	RAMINDRA KUMAR MISHRA VS	// 0 //
152	RVWPET/0000440/2023	MAHENDRA KUMAR MAHARANA VS GAURI MAHARANA	L.N.PATEL VS	// 0 //
153	RVWPET/0000441/2023	PREMANANDA SATAPATHY VS SENIOR BRANCH MANAGER, UNION BANK OF INDIA, PURI	NALINI KANTA DASH VS	// 0 //
154	TRP(C)/0000392/2023	RASMIREKHA RATH VS ANUP KUMAR RATH	JAYAKRISHNA MOHAPATRA VS	// 0 //
155	TRP(C)/0000393/2023	LIPSARANI RATH VS SHUBAKANTA PANDA	DINESH KUMAR MOHANTY VS	// 0 //
156	TRP(C)/0000394/2023	CHARAN SAMANTRAY VS SUBHASMITA BALIARSINGH	RAJAKISHORE SAHOO VS	// 0 //
157	TRPCRL/0000108/2023	SIMALI OJHA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 0 //
158	TRPCRL/0000109/2023	DEBASIS JENA VS BABIRANI PATASANI @ JENA	RAMAKRISHNA NAIK VS	//0 0 //
159	WA/0002807/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WA/0002808/2023	SUBAS CHANDRA DAS STATE OF ODISHA	ISWAR MOHANTY, A.S.C.	//
		VS	VS	0
161	WA/0002809/2023	HEMSAGAR BAIGA STATE OF ODISHA	SANGRAM JENA, A.G..A.	//
		VS	VS	0
162	WA/0002810/2023	RASHMI RANJAN PRADHAN STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
		VS	VS	0
163	WA/0002811/2023	KULAMANI MOHANTA STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0
164	WA/0002812/2023	RAJESH KUMAR AGASTI STATE OF ODISHA	LALATENDU SAMANTARAY,A.G.A	//
		VS	VS	0
165	WP(C)/0037499/2023	GHASIRAM BIBHAR SAROJ KUMAR MALLIK	UMAKANTA MISHRA	//
		VS	VS	0
166	WP(C)/0037500/2023	STATE OF ODISHA RAGHUNATH TRIPATHY	AMIYA KUMAR CHHATOI	//
		VS	VS	0
167	WP(C)/0037501/2023	STATE OF ODISHA T. SITA RAMA RAO	AMIYA KUMAR CHHATOI	//
		VS	VS	0
168	WP(C)/0037502/2023	STATE OF ODISHA BIJAYA KETAN SWAIN	SHASHI BHUSAN JENA	//
		VS	VS	0
169	WP(C)/0037503/2023	STATE OF ODISHA PARBATI KUMARI ROUSTRAY	MANORANJAN MISHRA	//
		VS	VS	0
170	WP(C)/0037504/2023	PRINCIPAL ACCOUNTANT GENERAL (A AND E), BBSR BINITA ROUT	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0037505/2023	STATE OF ODISHA AJAY KUMAR PADHI VS	JAYADEBA BEHERA VS	// // ()
172	WP(C)/0037506/2023	STATE OF ODISHA BATA KRISHNA BISWAL VS	SHASHI BHUSAN JENA VS	// // ()
173	WP(C)/0037507/2023	PRESIDING OFFICER, LABOUR COURT, JEYPORE GOPAL MAJHI VS	SURENDRA KUMAR GARTIA VS	// // ()
174	WP(C)/0037508/2023	STATE OF ODISHA NILAMANI MANGARAJ VS	DR. JITENDRA KUMAR LENKA VS	// // ()
175	WP(C)/0037509/2023	STATE OF ODISHA SONALI PRIYADARSHINI SINGH VS	RAMA CHANDRA RAY VS	// // ()
176	WP(C)/0037510/2023	STATE OF ODISHA SANAM TUDU VS	DWARIKA PRASAD MOHANTY VS	// // ()
177	WP(C)/0037511/2023	THE COLLECTOR, BALASORE RAMA CHANDRA RANASINGH VS	SAIBRATA RATH VS	// // ()
178	WP(C)/0037512/2023	STATE OF ODISHA CHITURI OURABENI VS	ASWINI KUMAR DASH VS	// // ()
179	WP(C)/0037513/2023	THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. BBSR PREMANAND SINGH VS	SHAKTIDHARA MISHRA VS	// // ()
180	WP(C)/0037514/2023	STATE OF ODISHA SAROJ KUMAR NAYAK VS	SHAKTIDHARA MISHRA VS	// // ()
181	WP(C)/0037515/2023	STATE OF ODISHA PARAMESWARI NATH VS	SUBAS CHANDRA DAS VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0037516/2023	RAHASA CHANDRA KHUNTIA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
183	WP(C)/0037517/2023	HEMENDRA NARAYAN MOHANTY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
184	WP(C)/0037518/2023	ASHOK KUMAR PATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
185	WP(C)/0037519/2023	NRUSINGHA CHARANA SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
186	WP(C)/0037520/2023	SUKANTI KERKETTA VS STATE OF ODISHA	UMAKANTA MISHRA VS	// 0 //
187	WP(C)/0037521/2023	PRAKASH NAIK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
188	WP(C)/0037522/2023	SUKANTA SINGH VS COMMR. CMC, CUTTACK	SHASHI BHUSAN JENA VS	// 0 //
189	WP(C)/0037523/2023	SAROJA KUMAR MAHUNTA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
190	WP(C)/0037524/2023	BIBHUPRASAD SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
191	WP(C)/0037525/2023	SAMBALPUR DIST. CO-OP. CENTRAL BANK LTD., BARDHAMUR VS KUMAR UPENDRA PRASAD MEHER	BARDHAMUR SAHOO VS	// 0 //
192	WP(C)/0037526/2023	SHYAMA SUNDARA GAYA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
193	WP(C)/0037527/2023	CHITA RANJAN PANDA	MANORANJAN NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0037528/2023	STATE OF ODISHA SHISHIR KUMAR DAS	KRISHNA CHANDRA SAHU	//
		VS	VS	0
195	WP(C)/0037529/2023	STATE OF ODISHA SUSHANTI PRADHAN	PRAVAT KUMAR PANDA	//
		VS	VS	0
196	WP(C)/0037530/2023	STATE OF ODISHA AKSHAY KUMAR MANIK	JAGAJIBAN PRADHAN	//
		VS	VS	0
197	WP(C)/0037531/2023	COMMISSIONER, CONSOLIDATION, BBSR GOVINDA MAHAPATRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
198	WP(C)/0037532/2023	STATE OF ODISHA MANDAKINI SAHU	PRAVAT KUMAR PANDA	//
		VS	VS	0
199	WP(C)/0037533/2023	STATE OF ODISHA PITAMBAR NAYAK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
200	WP(C)/0037534/2023	STATE OF ODISHA ARJUNA MALLICK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
201	WP(C)/0037535/2023	STATE OF ODISHA M/S SRI SAI CONSTRUCTIONS, BBSR	AMITABH MISHRA	//
		VS	VS	0
202	WP(C)/0037536/2023	STATE OF ODISHA SURENDRA KUMAR NAIK	LALIT SAHU	//
		VS	VS	0
203	WP(C)/0037537/2023	STATE OF ODISHA AJAY KUMAR DAS	MIHIR KANTA RATH	//
		VS	VS	0
204	WP(C)/0037538/2023	STATE OF ODISHA BRAJA KISHORE NAYAK	BHUBANESWAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0037539/2023	STATE OF ODISHA NIMAI CHARAN SAHOO VS	SWAPNA KUMAR OJHA VS	// // ()
206	WP(C)/0037540/2023	STATE OF ODISHA SRINIBASH DAS VS	PRAKASH KUMAR ROUT VS	// // ()
207	WP(C)/0037541/2023	STATE OF ODISHA M/S SRI JAGANNATH TRANSPORT CORP., RAYAGADA VS	SUBHASIS PANDA VS	// // ()
208	WP(C)/0037542/2023	SOUTH EASTERN RAILWAYS, KOLKATA PRADIP KUMAR JOSHI VS	PRAKASH KUMAR MISHRA VS	// // ()
209	WP(C)/0037543/2023	STATE OF ODISHA RAMESH CHANDRA JOSHI VS	PRAKASH KUMAR MISHRA VS	// // ()
210	WP(C)/0037544/2023	STATE OF ODISHA ARJUN PRADHAN VS	BANSHIDHAR SATAPATHY VS	// // ()
211	WP(C)/0037545/2023	STATE OF ODISHA SUNITA NAIK VS	ALOK KUMAR PANDA VS	// // ()
212	WP(C)/0037546/2023	STATE OF ODISHA DAYANIDHI SAHOO VS	SAROJ RANJAN SUBUDHI VS	// // ()
213	WP(C)/0037547/2023	COLLECTOR AND D.M., ANGUL SANJIB KUMAR BEHERA VS	KHIROD CHANDRA MAJHI VS	// // ()
214	WP(C)/0037548/2023	R.T.O., SUNDARGARH NARAYAN PANDA VS	SEVATI SOREN VS	// // ()
215	WP(C)/0037549/2023	STATE OF ODISHA SRINIBAS BARIK VS	SAIBRATA RATH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0037550/2023	ANKITA AGARWAL VS SUDARSHAN KARNANY	SWAYAMJIT ROUT VS	// 0 //
217	WP(C)/0037551/2023	BAIRAGI BEHERA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
218	WP(C)/0037552/2023	SMT SUSILA DEVI INSTITUTE OF HEALTH AND TECHNICAL EDUCATION, BIRMOHAR, PANDUR VS STATE OF ODISHA	KHOJAY, BERNALI PANDEY VS	// 0 //
219	WP(C)/0037553/2023	UDAYANATH BEHERA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
220	WP(C)/0037554/2023	RANJIT SARANGI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
221	WP(C)/0037555/2023	KHATU DALAI VS STATE OF ODISHA	RITA SINGH VS	// 0 //
222	WP(C)/0037556/2023	ABHAYA KUMAR DASH VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
223	WP(C)/0037557/2023	UMAKANTA BOITAI VS ADDL. CHIEF SECY. TO GOVT. REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	TUSHAR KANTA NAYAK VS	// 0 //
224	WP(C)/0037558/2023	SUBASINI BARIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
225	WP(C)/0037559/2023	KAILASH NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
226	WP(C)/0037560/2023	GAGAN BIHARI SUBEDAR VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	// 0 //
227	WP(C)/0037561/2023	KHURSIDA BEGUM	DHANESWAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0037562/2023	KASHINATH DAS	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0037563/2023	RAGHUNATH MALLICK	PRAMOD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0037564/2023	PITAMBAR SAHOO	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0037565/2023	UDDHAVA BISWAL	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0037566/2023	JYOTSHNA RANI MOHANTY	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0037567/2023	KARUNAKAR DASH		//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0037568/2023	GANESH CHANDRA ROUT	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0037569/2023	NABIN PRADHAN	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0037570/2023	BANKA BIHARI BARIK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0037571/2023	AMIYA KUMAR PAL	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0037572/2023	NIRMAL CHANDRA BEHERA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0037573/2023	STATE OF ODISHA M/S ANANTA GOPAL TRADERS, CUTTACK VS UNION BANK OF INDIA, CUTTACK	PRAVAT KUMAR NAYAK VS	// // 0 //
240	WP(C)/0037574/2023	HARIHAR DASH VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
241	WP(C)/0037575/2023	DURYADHAN MAHALI VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
242	WP(C)/0037576/2023	SARAT CHANDRA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
243	WP(C)/0037577/2023	DIPAK RAM MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
244	WP(C)/0037578/2023	DEBENDRA ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
245	WP(C)/0037579/2023	BHUJA @ BINJA HARIJAN VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
246	WP(C)/0037580/2023	ROHIT MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
247	WP(C)/0037581/2023	BINOD KUMAR SETHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
248	WP(C)/0037582/2023	GURUBARI BAG @ SAHU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
249	WP(C)/0037583/2023	JOGINDRA MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0037584/2023	GANGADHAR TIRKY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
251	WP(C)/0037585/2023	BINOD KUMAR SETHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
252	WP(C)/0037586/2023	GANGADHAR TIRKY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
253	WP(C)/0037587/2023	SANJUKTA BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
254	WP(C)/0037588/2023	GANGADHAR TIRKY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
255	WP(C)/0037589/2023	ADITYA KUMAR SAMANTARA VS THE COMMNR. CUM SECY., R AND D.M. DEPT., BBSR	BHAGABAN BEHERA VS	// 0 //
256	WP(C)/0037590/2023	SIMA SAHOO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
257	WP(C)/0037591/2023	ARCHANA JENA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
258	WP(C)/0037592/2023	BIJAY KUMAR NAYAK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
259	WP(C)/0037593/2023	DAMODAR ACHARYA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0037594/2023	SADHAN CHANDRA DANDAPAT VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
261	WP(C)/0037595/2023	RAMA KRUSHNA CHOUDHURY	SUSANTA KUMAR JETHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0037596/2023	HRUSIKESH SI	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0037597/2023	LOKANATH DHAL	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0037598/2023	BHAKTA BHUYAN	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0037599/2023	SUKHENDU BIKASH BHUYAN	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0037600/2023	GIRISH CHANDRA DHAL	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0037601/2023	PRABASI PALLEI	ASHIS KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0037602/2023	RABINDRANATH BAHINIPATI	SHIVSANKAR MOHANTY	//
		VS	VS	0
		THE STATE OF ODISHA		//
269	WP(C)/0037603/2023	DASARATHI SAHOO @ DASRATHI SAHOO	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0037604/2023	VARENYAS, BBSR	RUPESH KUMAR KANUNGO	//
		VS	VS	0
		ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR		//
271	WP(C)/0037605/2023	LINGARAJ BEHERA	AMIT PRASAD BOSE	//
		VS	VS	0
		COLLECTOR CUM D.M. JAGATSINGHPUR		//
272	WP(C)/0037606/2023	DEBI PRASAD PATRA	DEBASHIS NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0037607/2023	STATE OF ODISHA BASISTHA NAG VS	SOUMYA MISHRA VS	// // ()
274	WP(C)/0037608/2023	STATE OF ODISHA INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY COLLEGE, PRIMO VS	MOHAPATRA VS	// // ()
275	WP(C)/0037609/2023	STATE OF ODISHA SAHAYOGA COLLEGE OF NURSING, RAYAGADA VS	PAMI RATH VS	// // ()
276	WP(C)/0037610/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR NRUSINGH CHARAN ROUT VS	NIKUNJA KUMAR ROUT VS	// // ()
277	WP(C)/0037611/2023	STATE OF ODISHA STALCO CONSULTANCY AND SYSTEMS PVT LTD VS	KSHIROD KUMAR SAHOO VS	// // ()
278	WP(C)/0037612/2023	ASSESSING OFFICER,NATIONAL FACELESS ASSESSMENT CENTER,NEW DELHI SUJATA MOHANTY VS	ANAM CHARAN PANDA VS	// // ()
279	WP(C)/0037613/2023	STATE OF ODISHA ANAPURNA NAYAK VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
280	WP(C)/0037614/2023	STATE OF ODISHA SUJATA MOHANTY VS	ANAM CHARAN PANDA VS	// // ()
281	WP(C)/0037615/2023	STATE OF ODISHA NARAYAN SAHOO VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
282	WP(C)/0037616/2023	STATE OF ODISHA DR. SAYED ASAD JALIL VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
283	WP(C)/0037617/2023	STATE OF ODISHA SURUBABU CHOUDHURY VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :15/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0037618/2023	REENA RAVICHANDRAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
285	WP(C)/0037619/2023	BIRAJINI HOTA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
286	WP(C)/0037620/2023	BABITA PADHY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
287	WP(C)/0037621/2023	RAMLAL TANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
288	WP(C)/0037622/2023	AMARESH KHUNTIA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
289	WP(C)/0037623/2023	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
290	WP(C)/0037624/2023	BINAYA BHUSAN BEHERA VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
291	WP(C)/0037625/2023	DR. ATUL KUMAR PANDA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
292	WP(C)/0037626/2023	BALAMUKUNDA MISHRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
293	WP(C)/0037627/2023	SUMITA SINGH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
294	WP(C)/0037628/2023	SANJEEB KUMAR PATNAIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
295	WP(C)/0037629/2023	INDUMATI PATRA	ANAM CHARAN PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0037630/2023	STATE OF ODISHA BASANTI SAHOO	UMAKANT SAHOO	//
		VS	VS	0
297	WP(C)/0037631/2023	STATE OF ODISHA JAYANTI MOHAPATRA	ASHOK KUMAR SARANGI	//
		VS	VS	0
298	WP(C)/0037632/2023	STATE OF ODISHA AJIT KUMAR DAS	ANAM CHARAN PANDA	//
		VS	VS	0
299	WP(C)/0037633/2023	STATE OF ODISHA ALEKHA CHANDRA PRADHAN	UMAKANT SAHOO	//
		VS	VS	0
300	WP(C)/0037634/2023	REGISTRAR OF CO-OPERATIVE SOCIETIES, BBSR DR. SANJAY RAY	SRIKAR KUMAR RATH	//
		VS	VS	0
301	WP(C)/0037635/2023	B.M.C., BBSR GITANJALI BEHERA	ANAM CHARAN PANDA	//
		VS	VS	0
302	WP(C)/0037636/2023	STATE OF ODISHA SASMITA JENA	RAMA CHANDRA JENA	//
		VS	VS	0
303	WP(C)/0037637/2023	STATE OF ODISHA NANDA KULDIP	SRIKAR KUMAR RATH	//
		VS	VS	0
304	WP(C)/0037638/2023	THE DY. CHIEF LABOUR COMMNR CENTRAL, BBSR SUMITA SINGH	ANAM CHARAN PANDA	//
		VS	VS	0
305	WP(C)/0037639/2023	STATE OF ODISHA PRABHURAM SAHOO	RAMA CHANDRA JENA	//
		VS	VS	0
306	WP(C)/0037640/2023	STATE OF ODISHA MO DALA, CUTTACK	KSHIROD KUMAR ROUT	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0037641/2023	STATE OF ODISHA RANJIT KUMAR SUNDARA VS	SARATHI JYOTI MOHANTY VS	// // ()
308	WP(C)/0037642/2023	STATE OF ODISHA HEMSAGAR NAIK VS	KOUSIK ANANDA GURU VS	// // ()
309	WP(C)/0037643/2023	THE MAHANADI COAL FIELD LTD., SUNDARGARH BISWANATH NAYAK VS	ASHIT KUMAR DASH VS	// // ()
310	WP(C)/0037644/2023	STATE OF ODISHA JEEBAN KUMAR BISWAL VS	RUDRA NARAYAN PARIJA VS	// // ()
311	WP(C)/0037645/2023	STATE OF ODISHA AJIT KUMAR MALABISHOYI VS	ASHIT KUMAR DASH VS	// // ()
312	WP(C)/0037646/2023	STATE OF ODISHA KRUSHNA TAKRI VS	SATYABRATA MOHANTY (1) VS	// // ()
313	WP(C)/0037647/2023	STATE OF ODISHA JAYACHANDRA NAYAK VS	ASHIT KUMAR DASH VS	// // ()
314	WP(C)/0037648/2023	STATE OF ODISHA BBSR INSTITUTE OF MEDICAL SCIENCE, KHURDA VS	DEVI PRASAD DASH VS	// // ()
315	WP(C)/0037649/2023	THE COMMNR.-CUM-SECY., DEPT. OF H AND FW, BBSR PARMA MUDULI VS	SATYABRATA MOHANTY (1) VS	// // ()
316	WP(C)/0037650/2023	STATE OF ODISHA BAIRAGI BEHERA VS	NARENDRA KUMAR SAHOO VS	// // ()
317	WP(C)/0037651/2023	STATE OF ODISHA SUBASH CHANDRA ROUT VS	MAHENDRA KUMAR SAHOO VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0037652/2023	SURA GOCHHAYAT VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
319	WP(C)/0037653/2023	SWARNALATA SAHU VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
320	WP(C)/0037654/2023	KABITA MENDILY VS ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	JUGALA KISHORE PANDA VS	// 0 //
321	WP(C)/0037655/2023	LINGARAJ PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
322	WP(C)/0037656/2023	BISWAJITA SETHI VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
323	WP(C)/0037657/2023	PRAMOD KUMAR BISOI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0037658/2023	MD. WAKIL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
325	WP(C)/0037659/2023	SANDHYARANI JENA VS VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	PRATAP KUMAR BEHERA VS	// 0 //
326	WP(C)/0037660/2023	SUKANTI ROUT @ SWAIN VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
327	WP(C)/0037661/2023	SANDEEP KUMAR NANDA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
328	WP(C)/0037662/2023	SUDHANSU SEKHAR MISHRA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
329	WP(C)/0037663/2023	NIRMALA SEN	JUDHISTHIR SAHOO	//

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FILING REPORT AS ON :15/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0037664/2023	THE SECY., NAYAGARH DISTRICT CENTRAL MAMATA PARIDA	CO OPERATIVE BANK JUDHISTIR SAHOO	// //
		VS	VS	0
331	WP(C)/0037665/2023	STATE OF ODISHA SARADA DASH	GOPAL CHARAN MOHANTY	// //
		VS	VS	0
332	WP(C)/0037666/2023	SUB REGISTRAR, RAGHUNATHPUR PRAFULLA KUMAR PANIGRAHI	SURJYA NARAYAN SAHU	// //
		VS	VS	0
333	WP(C)/0037667/2023	AUTHORIZED OFFICER AND REGIONAL MANAGER, UNION BANK OF INDIA, BERHAMPUR PRAFULLA NAYAK	JUDHISTHIR SAHOO	// //
		VS	VS	0
334	WP(C)/0037668/2023	STATE OF ODISHA PRANABANDHU SWAIN	PRABIR KUMAR RAY	// //
		VS	VS	0
335	WP(C)/0037669/2023	STATE OF ODISHA KOUSER BEGUM	HRUDANANDA MOHAPATRA	// //
		VS	VS	0
336	WP(C)/0037670/2023	PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS (PENSION), UTTAR PRADESH ARUPAMA JENA	SAMEER KUMAR DAS	// //
		VS	VS	0
337	WP(C)/0037671/2023	STATE OF ODISHA DIAMOND AGRO VET, MAYURBHANJ	SASWATI MOHAPATRA	// //
		VS	VS	0
338	WP(C)/0037672/2023	STATE OF ODISHA SIBO SANKAR PADHY	RAGHUNATH BISWAL	// //
		VS	VS	0
339	WP(C)/0037673/2023	STATE OF ODISHA SANTOSH KUAMR	RAGHUNATH BISWAL	// //
		VS	VS	0
340	WP(C)/0037674/2023	STATE OF ODISHA SUDARSAN PANIGRAHI	RAGHUNATH BISWAL	// //
		VS	VS	0

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FILING REPORT AS ON :15/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0037675/2023	STATE OF ODISHA ANJANI KUMARI MUNI VS	RAGHUNATH BISWAL VS	// // ()
342	WP(C)/0037676/2023	STATE OF ODISHA GONEDA CHANDRASEKHAR RAO VS	RAGHUNATH BISWAL VS	// // ()
343	WP(C)/0037677/2023	STATE OF ODISHA M/S ALLIED-BHARTIA JV., KOLKATA VS	SUBHASIS PANDA VS	// // ()
344	WP(C)/0037678/2023	SOUTH-EASTERN RAILWAYS, KOLKATA M/S. SRINIVASA EDIFICE PVT. LTD., ANDHRA PRADESH VS	SUBHASIS PANDA VS	// // ()
345	WPCRL/0000148/2023	SOUTH EASTERN RAILWAYS, KOKLKATA RAMBHABATI HANS VS	SIBA PRASAD PATRA VS	// // /0 ()
346	WPCRL/0000149/2023	STATE OF ODISHA KABITA MAHALIK VS	SURENDRA PRASAD BARIK VS	// // /0 ()
347	ABLAPL/0013453/2023	STATE OF ODISHA SUDHIR KUMAR MOHANTY VS	PRAVASH CH. JENA VS	// // /0 J.M.F.C.,BHOGRAI(Baleshwar)
348	ABLAPL/0013454/2023	STATE OF ODISHA AMAR @ DEEPAK NAYAK VS	TANMAYA KUMAR MOHANTY VS	ICC/0000033/2021 CAPITAL P.S. /626 /2023 ()
349	ABLAPL/0013455/2023	STATE OF ODISHA RAMA BIBHAR VS	JAYADEBA BEHERA VS	// // /0 KHAPRAKHOL /225 /2023
350	ABLAPL/0013456/2023	STATE OF ODISHA KHAGAPATI KALSAI VS	AMIT PRASAD BOSE VS	// // /0 BOLANGIR TOWN /616 /2023
351	ABLAPL/0013457/2023	STATE OF ODISHA MOHAN SAHU VS	MAHIMANANDA SWAIN VS	// // /0 BALICHANDRAPUR /358 /2023
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0013458/2023	KALPANA BARAD @ BIJAY BARAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /169 /2023 () //
353	ABLAPL/0013459/2023	SANKAR SETHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /77 /2023 J.M.F.C.,BHOGRAI(Baleshwar) ICC/0000087/2023
354	ABLAPL/0013460/2023	ESWAR PADHIARY VS STATE OF ODISHA	SARADA PRASAD DASH VS	NANDANKANAN /161 /2022 () //
355	ABLAPL/0013461/2023	PRABHATI SAHOO VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	BEGUNIA P.S. /389 /2023 () //
356	ABLAPL/0013462/2023	RAJESH BARAL @ CHAINI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BRAHMAGIRI /239 /2023 () //
357	ABLAPL/0013463/2023	SATYAJIT NAYAK @ MANTU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	MADHUPATNA /375 /2023 () //
358	ABLAPL/0013464/2023	SAMIR CHARAN JENA @PAPU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /676 /2023 () //
359	ABLAPL/0013465/2023	NIRANJAN PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /233 /2023 () //
360	ABLAPL/0013466/2023	BISWAJIT PATTANAİK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /275 /2023 () //
361	ABLAPL/0013467/2023	ROOPREET KAUR HANDA VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	PAHALA /262 /2023 () //
362	ABLAPL/0013468/2023	PADMACHARAN KANHAR @ PADMACHARAN MALLICK VS STATE OF ODISHA	ANANTAV TRIPATHY VS	KHAJURIPADA /48 /2023 () //
363	ABLAPL/0013469/2023	SUSANTA BEHERA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /699 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :15/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0013470/2023	STATE OF ODISHA PRAFULLA KUMAR SAHOO	SUNIL KUMAR PANDA	// DHENKANAL SADAR /458 /2023
		VS	VS	()
365	ABLAPL/0013471/2023	STATE OF ODISHA NIMAIN CHARAN JENA	SAROJ KUMAR PADHI	// SOSO /173 /2023
		VS	VS	()
366	ABLAPL/0013472/2023	STATE OF ODISHA TARAK BAIDYA	GOPINATH MISHRA	// MOTU /149 /2023
		VS	VS	()
367	ABLAPL/0013473/2023	STATE OF ODISHA PRAVATI SWAIN	ANITA SAHOO	// ATHGARH /220 /2023
		VS	VS	()
368	ABLAPL/0013474/2023	STATE OF ODISHA SUNIL MOHANTY	ANITA SAHOO	// ATHGARH /220 /2023
		VS	VS	()
369	ABLAPL/0013475/2023	STATE OF ODISHA SWYANSU SATYAPRAGYAN DAS @ SWAYANSU SATYAPRAGYAN DAS	SVARNANUJ MISHRA	// GONDIA /320 /2023
		VS	VS	()
370	ABLAPL/0013476/2023	STATE OF ODISHA GOPABANDHU SAMAL	ADITI HOTA	// TALCHER TOWN /730 /2023
		VS	VS	()
371	ABLAPL/0013477/2023	STATE OF ODISHA GOPABANDHU SAMAL	ADITI HOTA	// TALCHER TOWN /731 /2023
		VS	VS	()
372	ABLAPL/0013478/2023	STATE OF ODISHA GOPABANDHU SAMAL	ADITI HOTA	// TALCHER TOWN /732 /2023
		VS	VS	()
373	ABLAPL/0013479/2023	STATE OF ODISHA DURLABA @ DURLAVA KUMAR SAHOO	BISWARANJAN DALAI	// / /0
		VS	VS	J.M.F.C.,NARASINGHPUR(Cuttack)
		BHABANI DALEI		ICC/0000054/2022
374	ABLAPL/0013480/2023	MALATI NAYAK	PRADEEP KUMAR DAS	BHADRAK RURAL /659 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0013481/2023	STATE OF ODISHA SOHANRAJ MOHARANA VS	AMARENDRA SAHOO VS	// MANGALA BAG /174 /2023 ()
376	ABLAPL/0013482/2023	STATE OF ODISHA SADA @ SADANAND MAHANAND VS	JNYANANANDA PANDA VS	// KANTABANJI /361 /2023 ()
377	ABLAPL/0013483/2023	STATE OF ODISHA BALLABHA SAHU VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /228 /2023 ()
378	ABLAPL/0013484/2023	STATE OF ODISHA SATADHAN MAJHI @ AKASH MAJHI VS	JNYANANANDA PANDA VS	// NARLA /229 /2023 ()
379	ABLAPL/0013485/2023	STATE OF ODISHA BABAJI BEHERA VS	SK. ZAFARULLA VS	// /0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000081/2023
380	ABLAPL/0013486/2023	STATE OF ODISHA PRADIP KUMAR HALDAR VS	SURESH KUMAR PANDA VS	// /0 ()
381	ABLAPL/0013487/2023	STATE OF ODISHA BANITA NAIK VS	SURESH KUMAR PANDA VS	// /0 ()
382	ABLAPL/0013488/2023	STATE OF ODISHA SUMANTA MOHARANA VS	RABI NARAYAN MISHRA VS	// CYBER CRIME AND ECONOMIC OFFENCES /13 /2023 ()
383	ABLAPL/0013489/2023	STATE OF ODISHA SWARUP KIRAN BENYA @ KIRAN BENYA VS	RAJIB LOCHAN PATTANAIAK VS	// DABUGAM /196 /2023 ()
384	ABLAPL/0013490/2023	STATE OF ODISHA SAURA SRICHANDAN @ SOURAV SRICHANDAN VS	BIJAY KUMAR BEHERA VS	// JANKIA P.S. /418 /2023 ()
385	ABLAPL/0013491/2023	STATE OF ODISHA BALAKRUSHNA SAMANTARAY @ MITHUN SAMANTARAY VS	BIJAY KUMAR BEHERA VS	// JANKIA P.S. /401 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :15/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0013492/2023	DHANU SAHU @ JAY SHANKAR SAHU VS STATE OF ODISHA	VIVEKANANDA JENA VS	KHALLIKOTE /799 /2023 () //
387	ABLAPL/0013493/2023	SARBESWAR JENA VS STATE OF ODISHA	MANAS CHAND VS	KHURDA MODEL /755 /2023 () //
388	ABLAPL/0013494/2023	GOPAL RANA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BASTA /312 /2023 () //
389	ABLAPL/0013495/2023	PRATAP CHANDRA BALIARSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /419 /2023 () //
390	ABLAPL/0013496/2023	JITENDRA KUMAR JENA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ITAMATI /30 /2021 () //
391	ABLAPL/0013497/2023	SIBA SANKAR @ SHIVA SANKAR DALAI VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	BHOGRAI /118 /2023 () //
392	ABLAPL/0013498/2023	SHAKEEB AKHTAR VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	CHAMPUA /70 /2023 () //
393	ABLAPL/0013499/2023	PRAHALLAD @ PRAHALAD BHOL VS STATE OF ODISHA	KABIRAJ PRADHAN VS	JANKIA P.S. /368 /2023 () //
394	ABLAPL/0013500/2023	SIBAJI KUMAR ROUT @ SIBA VS STATE OF ODISHA	NIKUMJA KUMAR ROUT VS	GURUDIJHATIA /155 /2023 () //
395	ABLAPL/0013501/2023	AJAYA DALAI @ AJU DALAI VS STATE OF ODISHA	MRUTUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /434 /2023 () //
396	ABLAPL/0013502/2023	ARDHENDO SEKHAR DAS VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	SATYABADI /321 /2023 () //
397	ABLAPL/0013503/2023	KUNIL PADHI @ TRILOCHAN PADHI	SATYA NARAYAN MISHRA 4	DHUSURI /32 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :15/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0013504/2023	STATE OF ODISHA S. SAMESH	RAJIB LOCHAN PATTNAIK	// KALIMELA /309 /2022
		VS	VS	()
399	ABLAPL/0013505/2023	STATE OF ODISHA ASITI PRADHAN	PRIYA RANJAN SINGH	// NACHUNI /280 /2023
		VS	VS	()
400	ABLAPL/0013506/2023	STATE OF ODISHA JYOTI RANJAN PATI	SWADESH KUMAR DAS	// MAHANGA /216 /2018
		VS	VS	()
401	ABLAPL/0013507/2023	STATE OF ODISHA CHANDA SAHOO	BHARATI DASH	// UDITNAGAR /178 /2016
		VS	VS	()
402	ABLAPL/0013508/2023	STATE OF ODISHA BASANTA KUMAR NAHAK	SANTOSH KUMAR DASH	// CHANDRASEKHARPUR /56 /2023
		VS	VS	()
403	ABLAPL/0013509/2023	STATE OF ODISHA AMIT KUMAR KHANDELWAL	KHUSBU PANIGRAHI	// SAHADEV KHUNTA /404 /2023
		VS	VS	()
404	ABLAPL/0013510/2023	STATE OF ODISHA JANARDAN DAS	PRADEEPTA KUMAR BEHERA	// BENTKAR (42 MOUZA) UPD CUTTACK /327 /2023
		VS	VS	()
405	ABLAPL/0013511/2023	STATE OF ODISHA MOHAN VASANT BHAGAT	BIDYALOK MOHAPATRA	// BAIDYANATHPUR /435 /2023
		VS	VS	()
406	ABLAPL/0013512/2023	STATE OF ODISHA RASHMI RANJAN BEHERA	BIDYALOK MOHAPATRA	// TALCHER TOWN /732 /2023
		VS	VS	()
407	ABLAPL/0013513/2023	STATE OF ODISHA RASHMI RANJAN BEHERA	BIDYALOK MOHAPATRA	// TALCHER TOWN /731 /2023
		VS	VS	()
408	ABLAPL/0013514/2023	STATE OF ODISHA RAJAT CHOUDHURY	BIBHU PRASAD DAS	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
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		UNION OF INDIA (ENFORCEMENT DIRECTORATE)		
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ORISSA HIGH COURT

MISC CASES FILED on :15/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	52/2023 SAO/10/2014	AMRUT GANGA HOMES P.-MP	M/S.RAMAKANT MOHANTY
2	56/2023 CRLLP/61/2022	HAJARILAL CHOUDHURY-MP	DHIRENDRA KUMAR MOHAPATRA
3	58/2023 CRP/41/2023	MIR SUBEDAAR-MP	SATYABADI MANTRY
4	94/2023 TRPCRL/108/2023	SIMALI OJHA-MP	SANGRAM KESHARI ROUT
5	95/2023 TRPCRL/109/2023	DEBASIS JENA-MP	RAMAKRISHNA NAIK
6	221/2023 WPC(OAC)/2401/2017	DEVARASETTI CHAKRAPANI-MP	SIDHESWAR MALLIK
7	359/2023 CMAPL/777/2023	MANORANJAN SAHU-MP	BIJAYA KUMAR PATTANAIK
8	360/2023 CMAPL/181/2023	SANTOSH KUMAR SAHOO-MP	
9	406/2023 TRP(C)/375/2023	BINDHYA KUMARI-MP	RAMESH CHANDRA MAHARANA
10	407/2023 TRP(C)/392/2023	RASMIREKHA RATH-MP	JAYAKRISHNA MOHAPATRA
11	408/2023 TRP(C)/393/2023	LIPSARANI RATH-MP	DINESH KUMAR MOHANTY
12	408/2023 MATA/378/2023	SANJEET KUMAR RATH-MP	SOUMYA MISHRA
13	409/2023 MATA/397/2023	DR. NIBEDITA NANDA-MP	PRAJNA SARITA MOHANTY
14	467/2023 RVWPET/441/2023	PREMANANDA SATAPATHY-MP	NALINI KANTA DASH
15	468/2023 RVWPET/441/2023	PREMANANDA SATAPATHY-MP	NALINI KANTA DASH
16	468/2023 CONTC/7713/2023	BALARAM NAIK-MP	M/S.P.K.SAHOO
17	469/2023 CONTC/8908/2023	UGRASEN PATEL-MP	BIJAYA KUMAR BEHERA 1
18	469/2023 RVWPET/199/2023	SUJATA DAS-MP	Dillip Kumar Mohapatra
19	470/2023 CONTC/8909/2023	MANIRAM MAJHI-MP	BIJAYA KUMAR BEHERA 1
20	471/2023 CONTC/1155/2017	NIKHIL BHARAT SEVA SANGHA,CUTTACK-MP	M/S.BUDHADEV ROURTRAY, RATIKANT MOHAPATRA
21	472/2023 CONTC/1609/2017	NIKHIL BHARAT SEVA SANGHA-MP	M/S.S.DAS, SOUMYA DEV RAY
22	481/2023 RPFAM/393/2023	NARENDRA PANDIT-MP	RADHARAMAN DAS NAYAK
23	482/2023 RPFAM/393/2023	NARENDRA PANDIT-MP	RADHARAMAN DAS NAYAK
24	926/2023 FAO/285/2022	KISHORE CHANDRA PRADHAN-MP	AMIT KUMAR SAA
25	927/2023 FAO/282/2022	RANJAN KUMAR SAMANTARAY-MP	AMIT KUMAR SAA
26	928/2023	SUBASH CHANDRA MOHANTY-MP	AMIT KUMAR SAA

27	FAO/283/2022 929/2023	NARAYAN BHUJABAL-MP	AMIT KUMAR SAA
28	FAO/284/2022 930/2023	M/S.SARALA REALCON PVT. LTD., BBSR-MP	ASHUTOSH MOHANTY, SUDEEP KUMAR SARANGI, G
29	FAO/12/2023 931/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD., BAJRAKABA	SOMNATH ROY
30	FAO/405/2023 932/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD., BAJRAKABA	SOMNATH ROY
31	FAO/405/2023 933/2023	D.M, M/S ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
32	FAO/428/2023 934/2023	D.M, M/S ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
33	FAO/428/2023 935/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD-MP	SOMNATH ROY
34	FAO/449/2023 936/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD-MP	SOMNATH ROY
35	FAO/449/2023 937/2023	SUNAKAR RATH-MP	MAHENDRA KUMAR SAHOO
36	FAO/459/2023 1347/2023	DR.KRUSHNA SINGHA PADHY-MP	BRAHMANANDA TRIPATHY
37	RSA/495/2018 1348/2023	S.D.O, ELECTRICALS, SOUTHCO, NOW TPSODL, SHERAGA	ANINDYA KUMAR MISHRA
38	RSA/483/2023 1349/2023	GOURAHARI MOHANTY-MP	M/S. ASHOK MUKHARJI
39	RSA/587/2003 1350/2023	SK.KHALIL MOHAMMAD-MP	M/S.AJODHYA R.DASH
40	RSA/291/2007 1351/2023	SK.KHALIL MOHAMMAD-MP	M/S.AJODHYA R.DASH
41	RSA/291/2007 1352/2023	SK.KHALIL MOHAMMAD-MP	M/S.AJODHYA R.DASH
42	RSA/291/2007 1353/2023	MD.KHALIK UDDIN-MP	M/S.AJODHYA R.DASH
43	RSA/201/2007 1354/2023	MD.KHALIK UDDIN-MP	M/S.AJODHYA R.DASH
44	RSA/201/2007 1355/2023	MD.KHALIK UDDIN-MP	M/S.AJODHYA R.DASH
45	RSA/201/2007 1369/2023	RANJAN PRADHAN-MP	M/S.MAHITOSH SINHA
46	CMP/62/2019 1370/2023	M/S. SHIVOM MINERALS LTD.-MP	PRAFULLA KUMAR RATH
47	CMP/1426/2023 1371/2023	PREMSILA HEMRAM-MP	SANJEEV UDGATA
48	CMP/1427/2023 1372/2023	ARATI BEHERA-MP	JITENDRA KUMAR MISHRA (2)
49	CMP/1366/2023 1373/2023	MALLIK JAMALUDDIN-MP	NIRANJAN LENKA
50	CMP/1428/2023 1374/2023	GOPAL KRISHNA PALO-MP	SOUMYA MISHRA
51	CMP/1429/2023 1517/2023	NIRANJAN NAYAK-MP	S.S.RAY (2)
52	BLAPL/10247/2022 1518/2023	NARESH @ META BIRIDI KALIA-MP	
53	BLAPL/5766/2022 1519/2023	PRAMOD YADAV-MP	
54	BLAPL/2034/2022 1520/2023	TARASANKAR MOHANTY-MP	RANJITA SINGH
55	BLAPL/12710/2023 1521/2023	AMARESH BEHERA @ GULU-MP	AMLAN SHAKTI PAUL
56	BLAPL/11104/2023 1522/2023	ABHIJIT SAMANTARAY @ VICKY-MP	AMLAN SHAKTI PAUL
57	BLAPL/11129/2023 1523/2023	WASIM AKRAM-MP	APURBA DAS
	BLAPL/5137/2023		

58	1982/2023 MACA/912/2023	S.B.I. GENERAL INSURANCE CO. LTD.-MP	G.P. DUTTA
59	1983/2023 MACA/856/2016	ORIENTAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
60	1984/2023 MACA/1116/2023	MANAGER(LLEGAL), M/S. UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD.-MP	
61	1985/2023 MACA/1111/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE CO. LTD.-MP	BHOODAN MOHAPATRA
62	1986/2023 MACA/1112/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE CO. LTD.-MP	BHOODAN MOHAPATRA
63	1987/2023 MACA/1113/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE CO. LTD.-MP	BHOODAN MOHAPATRA
64	1988/2023 MACA/1058/2023	SURYA KANTA DAS-MP	B.B. SINGH
65	1989/2023 MACA/1117/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
66	1990/2023 MACA/1090/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	ANIL KUMAR MISHRA
67	1991/2023 MACA/675/2022	SHANTI DANGUAR-MP	AKSHAYA KUMAR SAHOO
68	1992/2023 MACA/390/2022	THE DIVL.MANAGER, M/S.NATIONAL INSURANCE CO. LTD.-MP	PRANABASH KUMAR MOHANTY
69	1993/2023 MACA/999/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	MAAYAN BEHARI DAS
70	1994/2023 MACA/1118/2023	SHANTILATA ROUT-MP	DR. TAHALI CHARAN MOHANTY
71	1995/2023 MACA/981/2023	ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIMBALA PATI
72	2420/2023 ABLAPL/12031/2023	SUSANTA BEHERA-MP	
73	2421/2023 ABLAPL/7313/2023	SABAR TARAI-MP	
74	2422/2023 ABLAPL/9080/2022	PRASANTA MAJHI-MP	
75	2423/2023 ABLAPL/3241/2023	LALATENDU MOHAPATRA-MP	
76	2424/2023 ABLAPL/10405/2023	HARAMOHAN NAYAK-MP	
77	2425/2023 ABLAPL/8002/2023	BICHITRANANDA @ BICHITRA ROUL-MP	
78	2426/2023 ABLAPL/9425/2023	GALIB HASMI-MP	
79	2427/2023 ABLAPL/8272/2023	SURESH CHANDRA PATNAIK-MP	
80	2428/2023 ABLAPL/3228/2023	PRADEEP BEHERA-MP	PRASANT KUMAR BARIK
81	2429/2023 ABLAPL/12581/2023	TUTU ROUT @ SANJAYA-MP	
82	2430/2023 ABLAPL/12225/2023	RAGHUNATH RANASINGH-MP	
83	2431/2023 ABLAPL/11472/2023	PRASANTA KUMAR MISHRA-MP	
84	2432/2023 ABLAPL/11454/2023	BIDYUTLATA MISHRA-MP	
85	2433/2023 ABLAPL/8221/2023	SUNITI DASH-MP	
86	2761/2023 CRLA/1241/2023	UDAYANATH SWAIN-MP	SWARAJ PATEL
87	2762/2023 CRLA/1241/2023	UDAYANATH SWAIN-MP	SWARAJ PATEL
88	2763/2023 CRLA/1242/2023	BANAMBAR NAIK @ NAHAK-MP	BIJAYA KUMAR SAHOO
89	2764/2023	BANAMBAR NAIK @ NAHAK-MP	BIJAYA KUMAR SAHOO

90	CRLA/1242/2023 2765/2023	KABI@KABIRAJ TEJI-MP	ANIMA KUMARI DEI
91	CRLA/694/2022 2766/2023	MUNA@BIJAN KUMAR DAS-MP	M/S.RAMANI KANTA PATTANAIAK
92	CRLA/245/2017 2767/2023	MUNA@BIJAN KUMAR DAS-MP	M/S.RAMANI KANTA PATTANAIAK
93	CRLA/245/2017 2768/2023	TANUA @ TANMAYA-MP	M/S.P.K.SAHOO
94	CRLA/352/2011 2769/2023	UGRASEN BAGH@SUNIL-MP	SANGRAMJIT PANDA, PANCHANAN PANIGRAHI
95	CRLA/880/2019 2770/2023	SIPUN MAHANA @ ASISH-MP	LAXMI NARAYAN PATEL
96	CRLA/1243/2023 2774/2023	CHANDAN MALIK @ TIMA @ CHANDAN MALLIK-MP	SURYAKANTA DWIBEDI
97	CRLA/1245/2023 2775/2023	CHANDAN MALIK @ TIMA @ CHANDAN MALLIK-MP	SURYAKANTA DWIBEDI
98	CRLA/1245/2023 2776/2023	CHANDAN MALIK @ TIMA @ CHANDAN MALLIK-MP	SURYAKANTA DWIBEDI
99	CRLA/1245/2023 2780/2023	DASS-MP	DEBASIS SAHOO
100	CRLA/1238/2023 2781/2023	DASS-MP	DEBASIS SAHOO
101	CRLA/1238/2023 2782/2023	DASS-MP	DEBASIS SAHOO
102	CRLA/1238/2023 3417/2023	BHAWANI SHANKAR OJHA-MP	DEEPAK KU SAHOO
103	CRLMC/2163/2023 3418/2023	NARAYAN PRADHAN-MP	
104	CRLMC/4667/2023 3419/2023	NIRMAL DASH-MP	SUSAMPAD HOTA
105	CRLMC/733/2023 3420/2023	MAMI PANDA-MP	BISWA KUMAR MISHRA
106	CRLMC/5042/2023 3421/2023	BHARAT BHUSAN JAGADEV-MP	BISHNU PRASAD PRADHAN
107	CRLMC/5044/2023 3422/2023	LIKUN CHOUDHURY-MP	PRIYA RANJAN SINGH
108	CRLMC/5050/2023 3423/2023	PRADEEP SAHOO-MP	SATYABRATA MOHANTY 1
109	CRLMC/5052/2023 8201/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
110	WA/2807/2023 8202/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
111	WA/2807/2023 8203/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
112	WA/2807/2023 8204/2023	KEKI MOHAN BAITHARU-MP	SUSHANTA KUMAR JOSHI
113	WA/2756/2023 8205/2023	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
114	WA/2808/2023 8206/2023	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
115	WA/2808/2023 8207/2023	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
116	WA/2808/2023 8208/2023	STATE OF ODISHA-MP	SANGRAM JENA, A.G..A.
117	WA/2809/2023 8209/2023	STATE OF ODISHA-MP	SANGRAM JENA, A.G..A.
118	WA/2809/2023 8210/2023	STATE OF ODISHA-MP	
119	WA/199/2023 8211/2023	STATE OF ODISHA-MP	Karunakar Das
120	WA/2810/2023 8212/2023	STATE OF ODISHA-MP	Karunakar Das
	WA/2810/2023		

121	8213/2023 WA/2811/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
122	8214/2023 WA/2811/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
123	8215/2023 WA/2812/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
124	8216/2023 WA/2812/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
125	8217/2023 WA/2812/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
126	18111/2023 WP(C)/37503/2023	PARBATI KUMARI ROUSTRAY-MP	MANORANJAN MISHRA
127	18112/2023 WP(C)/29649/2023	DAMBURUDHAR NAYAK-MP	
128	18113/2023 WP(C)/37507/2023	GOPAL MAJHI-MP	SURENDRA KUMAR GARTIA
129	18114/2023 WP(C)/37511/2023	RAMA CHANDRA RANASINGH-MP	SAIBRATA RATH
130	18115/2023 WP(C)/37516/2023	RAHASA CHANDRA KHUNTIA-MP	SAIBRATA RATH
131	18117/2023 WP(C)/37517/2023	HEMENDRA NARAYAN MOHANTY-MP	UMA CHARAN MISHRA
132	18118/2023 WP(C)/37518/2023	ASHOK KUMAR PATRA-MP	SAIBRATA RATH
133	18119/2023 WP(C)/37519/2023	NRUSINGHA CHARANA SAHOO-MP	SAIBRATA RATH
134	18120/2023 WP(C)/37525/2023	SAMBALPUR DIST. CO-OP. CENTRAL BANK LTD., BARGUDA	RAHUL SAHOO
135	18121/2023 WP(C)/37530/2023	AKSHAY KUMAR MANIK-MP	JAGAJIBAN PRADHAN
136	18122/2023 WP(C)/37535/2023	M/S SRI SAI CONSTRUCTIONS, BBSR-MP	AMITABH MISHRA
137	18123/2023 WP(C)/35432/2023	RAJ KUMAR BISHOI-MP	
138	18124/2023 WP(C)/16225/2019	M/S. NEW BIRIYANI CENTRE-MP	M/S.SABYASACHI MISHRA
139	18125/2023 WP(C)/34831/2023	RAMNATH NAHAK-MP	PRAMOD KISHORE CHAND
140	18126/2023 WP(C)/15264/2016	SATYAJIT SARANGI-MP	M/S SIDHESWAR MALLIK, P.C.DAS, M.MALLIK, S.MA
141	18127/2023 WP(C)/22109/2023	CHITTARANJAN BHANJA-MP	
142	18128/2023 WP(C)/31084/2023	TOFAN KUMAR SAHOO-MP	SUBHRANSU THAKUR
143	18129/2023 WP(C)/37541/2023	M/S SRI JAGANNATH TRANSPORT CORP., RAYAGADA-MP	BUBHABHISIS PANDA
144	18130/2023 WP(C)/37542/2023	PRADIP KUMAR JOSHI-MP	PRAKASH KUMAR MISHRA
145	18131/2023 WP(C)/37543/2023	RAMESH CHANDRA JOSHI-MP	PRAKASH KUMAR MISHRA
146	18132/2023 WP(C)/7669/2021	BHAGIRATHI BEHERA-MP	RAMDAS ACHARY
147	18133/2023 WP(C)/37545/2023	SUNITA NAIK-MP	ALOK KUMAR PANDA
148	18134/2023 WP(C)/37507/2023	GOPAL MAJHI-MP	SURENDRA KUMAR GARTIA
149	18135/2023 WP(C)/37549/2023	SRINIBAS BARIK-MP	SAIBRATA RATH
150	18136/2023 WP(C)/4503/2019	MAMATA MAHALIK-MP	
151	18137/2023 WP(C)/32714/2022	BARUN KUMAR SETH-MP	S.P.NATH
152	18138/2023	RANJIT SARANGI-MP	DAYANANDA MOHAPATRA

153	WP(C)/37554/2023 18139/2023	PRIYANKA RANI JENA-MP	SUBHADUTTA ROUSTRAY
154	WP(C)/36754/2023 18140/2023	MADHUSMITA MISHRA-MP	JAYANTA KUMAR BAL
155	WP(C)/36682/2023 18141/2023	SUMATI JENA-MP	JYOTIRMAY GUPTA
156	WP(C)/37084/2023 18142/2023	UDDHAVA BISWAL-MP	JAGABANDHU SAHU
157	WP(C)/37565/2023 18143/2023	NABIN PRADHAN-MP	SAILABALA JENA
158	WP(C)/37569/2023 18144/2023	M/S.GMR KAMALANGA-MP	M/S.SATYAJIT MOHANTY
159	WP(C)/5186/2012 18145/2023	M/S.GMR KAMALANGA-MP	M/S.SATYAJIT MOHANTY
160	WP(C)/5187/2012 18146/2023	SANTOSH KUMAR PATEL-MP	LAXMIKANTA MOHANTY
161	WP(C)/34516/2023 18147/2023	ANJALI SAHU-MP	
162	WP(C)/36446/2022 18148/2023	BHUJA @ BINJA HARIJAN-MP	PADMANAV CHOUDHURY
163	WP(C)/37579/2023 18149/2023	PUNJAB NATIONAL BANK, BBSR-MP	M/S SOUMYA MISHRA
164	WP(C)/23981/2023 18150/2023	PUNJAB NATIONAL BANK, BBSR-MP	M/S SOUMYA MISHRA
165	WP(C)/23981/2023 18151/2023	ADITYA KUMAR SAMANTARA-MP	BHAGABAN BEHERA
166	WP(C)/37589/2023 18152/2023	SIMA SAHOO-MP	BIBHU PRASAD MOHANTY
167	WP(C)/37590/2023 18153/2023	RAMA KRUSHNA CHOUDHURY-MP	SUSANTA KUMAR JETHY
168	WP(C)/37595/2023 18154/2023	BHAKTA BHUYAN-MP	SAIBRATA RATH
169	WP(C)/37598/2023 18155/2023	SAMAR BALLAVA MOHANTY-MP	BIJAYA KUMAR BEHERA
170	WP(C)/41852/2021 18156/2023	SUBHRANSU MALLIK-MP	BIJAYA KUMAR BEHERA
171	WP(C)/41919/2021 18157/2023	SANGRAM KESHARI MOHANTY-MP	BIJAYA KUMAR BEHERA 1
172	WP(C)/41973/2021 18158/2023	BASANTA KUMAR BAGHA-MP	BHABANI SANKAR TRIPATHY (1)
173	WP(C)/32843/2023 18159/2023	SARMISTA SAHOO-MP	BHABANI SANKAR TRIPATHY (1)
174	WP(C)/8778/2023 18160/2023	RABINDRANATH BAHINIPATI-MP	SHIVSANKAR MOHANTY
175	WP(C)/37602/2023 18161/2023	DASARATHI SAHOO @ DASRATHI SAHOO-MP	SAIBRATA RATH
176	WP(C)/37603/2023 18162/2023	VARENYAS, BBSR-MP	RUPESH KUMAR KANUNGO
177	WP(C)/37604/2023 18163/2023	BASISTHA NAG-MP	SOUMYA MISHRA
178	WP(C)/37607/2023 18164/2023	INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY COLLEGE, KEMUR	ABHINAV KUMAR MOHAPATRA
179	WP(C)/37608/2023 18165/2023	SAHAYOGA COLLEGE OF NURSING, RAYAGADA-MP	PAMI RATH
180	WP(C)/37609/2023 18166/2023	NRUSINGH CHARAN ROUT-MP	NIKUNJA KUMAR ROUT
181	WP(C)/37610/2023 18167/2023	NARAYAN SAHOO-MP	PRADEEP KUMAR MAHAPATRA
182	WP(C)/37615/2023 18168/2023	DR. SAYED ASAD JALIL-MP	BHABANI SANKAR TRIPATHY (1)
183	WP(C)/37616/2023 18169/2023	NIRANJAN SUTAR-MP	BIJNYAN KUMAR MOHAPATRA
	WP(C)/19887/2022		

184	18170/2023 WP(C)/37611/2023	STALCO CONSULTANCY AND SYSTEMS PVT LTD-MP	KSHIROD KUMAR SAHOO
185	18171/2023 WP(C)/31329/2023	RAJU KISAN-MP	LALIT KUMAR MAHARANA
186	18172/2023 WP(C)/37625/2023	DR. ATUL KUMAR PANDA-MP	BHABANI SANKAR TRIPATHY (1)
187	18173/2023 WP(C)/37626/2023	BALAMUKUNDA MISHRA-MP	PRAKASH KUMAR MISHRA
188	18174/2023 WP(C)/32167/2022	ASHAMANI UDABAR-MP	A.K.SAHOO
189	18175/2023 WP(C)/37641/2023	RANJIT KUMAR SUNDARA-MP	SARATHI JYOTI MOHANTY
190	18176/2023 WP(C)/37642/2023	HEMSAGAR NAIK-MP	KOUSIK ANANDA GURU
191	18177/2023 WP(C)/37644/2023	JEEBAN KUMAR BISWAL-MP	RUDRA NARAYAN PARIJA
192	18178/2023 WP(C)/37646/2023	KRUSHNA TAKRI-MP	SATYABRATA MOHANTY (1)
193	18179/2023 WP(C)/37649/2023	PARMA MUDULI-MP	SATYABRATA MOHANTY (1)
194	18180/2023 WP(C)/34966/2023	HALADHAR ROUT-MP	
195	18181/2023 WP(C)/37650/2023	BAIRAGI BEHERA-MP	NARENDRA KUMAR SAHOO
196	18182/2023 WP(C)/37010/2023	SUMITRA SAHU-MP	BIJAYA KUMAR BEHERA 1
197	18183/2023 WP(C)/37654/2023	KABITA MENDILY-MP	JUGALA KISHORE PANDA
198	18184/2023 WP(C)/37656/2023	BISWAJITA SETHI-MP	SARATHI JYOTI MOHANTY
199	18185/2023 WP(C)/37658/2023	MD. WAKIL-MP	SOUMYA MISHRA
200	18186/2023 WP(C)/37660/2023	SUKANTI ROUT @ SWAIN-MP	ASMIYA RANJAN MAJHI
201	18187/2023 WP(C)/37661/2023	SANDEEP KUMAR NANDA-MP	BHOJARAJ SETH
202	18188/2023 WP(C)/32311/2023	SANJIB NARAYAN PRASAD PATI-MP	
203	18189/2023 WP(C)/37662/2023	SUDHANSU SEKHAR MISHRA-MP	SANTOSH KUMAR DWIVEDY
204	18190/2023 WP(C)/37666/2023	PRAFULLA KUMAR PANIGRAHI-MP	SURJYA NARAYAN SAHU
205	18191/2023 WP(C)/37668/2023	PRANABANDHU SWAIN-MP	PRABIR KUMAR RAY
206	18192/2023 WP(C)/23524/2023	SANKAR BEHERA-MP	MIHIR KANTA RATH
207	18193/2023 WP(C)/34100/2023	ADHIKARI KASHINATH DAS-MP	BHAKTADAS MOHANTY
208	18194/2023 WP(C)/37670/2023	ARUPAMA JENA-MP	SAMEER KUMAR DAS
209	18195/2023 WP(C)/37671/2023	DIAMOND AGRO VET, MAYURBHANJ-MP	SASWATI MOHAPATRA
210	18196/2023 WP(C)/37672/2023	SIBO SANKAR PADHY-MP	RAGHUNATH BISWAL
211	18197/2023 WP(C)/37673/2023	SANTOSH KUAMR-MP	RAGHUNATH BISWAL
212	18198/2023 WP(C)/37674/2023	SUDARSAN PANIGRAHI-MP	RAGHUNATH BISWAL
213	18199/2023 WP(C)/37675/2023	ANJANI KUMARI MUNI-MP	RAGHUNATH BISWAL
214	18200/2023 WP(C)/37676/2023	GONEDA CHANDRASEKHAR RAO-MP	RAGHUNATH BISWAL
215	18202/2023	M/S ALLIED-BHARTIA JV., KOLKATA-MP	SUBHASIS PANDA

